

(16)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/221/2017
NAME OF THE PETITIONER(S) : EDUCARE NETWORK CONSULTANT PVT LTD
NAME OF THE RESPONDENT(S) : ROC, CHENNAI
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sarath Babu SANIKAR VARADARAJAN P.M. VATSALA	For Respondent FOR APPLICANT	B. Sarath Babu P.M. Vatsala
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ORDER

Counsel for Petitioner present. Counsel for RoC submitted that copy of the objections has already been sent; but the same has not been seen in the file and he is also not having any copy of the same. At request, time is enlarged for providing the objections.

Put up on 26.02.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

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